

F. No. J-11016/2/2024-Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 2nd August, 2024

ORDER

With reference to this Department's Order No. J-11016/2/2024-Judl., dated 02.02.2024 in respect of Ms. Sayani Bhattacharya, Group 'C' Panel Counsel for Supreme Court of India, whose name is occurring in the aforesaid Order at Sl. No. 43, her personal details as shown under column-III, stand modified as mentioned under column- IV:

Name of Advocate	Court and category of panel	Personal details required to be modified	Personal details stand modified as:
I	II	III	IV
Sayani Bhattacharya	Group 'C' Panel Counsel, Supreme Court of India	Name: Sayni Bhattacharya Enrl No: F/2160/2077	Name: Sayani Bhattacharya Enrl No: F/2160/2077/2017

2. Except the modifications as mentioned under column-VI in the table above, rest of the contents of the aforesaid Order remain same.
3. Hindi version of this order will follow.



(Sher Singh Dagar)
Joint Secretary & Legal Adviser

Copy (through email) to: -

1. PS to Hon'ble Minister of State (Independent Charge) for Law & Justice.
2. PSO to Law Secretary / All Additional Secretaries and Joint Secretaries in the main Secretariat of Department of Legal Affairs.
3. The Incharge, Central Agency Section, Supreme Court of India, New Delhi.
4. Ms. Sayani Bhattacharya, Group 'C' Panel Counsel, Supreme Court of India.
5. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
6. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "Orders related to empanelment of Advocates for Union of India".
7. Official / Spare copies.



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